

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/96(KB)2021
COMP.APPL/98(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	MAJOR ASHUTOSH SRIVASTAVA (RETD.) VS GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Mr. Pratik Ghose, Adv.] For Respondent No.4
Mr. Avishek Roy Chowdhury, Adv.

Ms. Urmila Chakraborty, Adv.] Global Healthcare System Pvt. Ltd.
Ms. Sonali Ghosh Panda, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **30.08.2024**.

**Anamitra Pal
Court Officer**